

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-05/2007/10120 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nogen Senabaya Deori,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 4th October, 2024

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(U) 6524 dtd. 03.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation w.e.f. 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 06.10.2024 till the morning of 21.10.2024**, as prayed for. The Chief Judicial Magistrate, Udalguri, and in his absence, the i/c Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2007/10121-10123 /A, dated , 04-10-2024

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Chief Judicial Magistrate, Udalguri.
- ✓ 3. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Shree